

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 115 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

Name of the Company: Mercury Car Rentals Pvt Ltd
V/s
Shiva Industrial Security Agency (Gujarat) Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Tirth Nayak appeared for the Operational Creditor.

Learned Counsel Mr. Shatadru Chakraborty appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 13.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 17th day of March, 2021